THE GAUHATI HIGH COURT AT GUWAHATI

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

No. HC.VII-16/2002/3103/A

From :-

Smti Pronita Morang,

Jt. Registrar (Vigilance), Gauhati High Court,

Guwahati.

To,

Shri Dibyajyoti Mahanta,

Principal Judge,

Family Court-II, Kamrup(M).

Dated Guwahati the 15 May, 2025.

Sub:

Station leave.

Ref:-

Your letter No. FCK.5/12/PJ/145/2025 dtd. 08.05.2025.

Sir,

With reference to the above, I am directed to inform you that you have been granted station leave permission, with the official vehicle, from the morning of 10.05.2025 till the morning of 13.05.2025, as prayed for. The Counsellor, Family Court-II, Kamrup(M), Guwahati shall remain in charge of your Court and Office during your absence.

Yours faithfully,

Sd/-

JT. REGISTRAR (VIGILANCE)

Memo.No.HC.VII-16/2002/3104/A dated 15.5 2025

Copy to:

/ The Project Manager, Gauhati High Court, Guwahati.